

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2018.

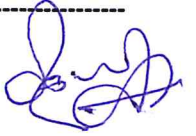
PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	A R Ramsubramania Raja PCA	State bank of India	Shri Deepak

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. S. PEER MOHAMMED
(9350970806)
Advocate

PETITIONER




B R GURURAJ
Managing Director
(8310738429)

M/s Shantha projects
(Ed.)



Heard Shri Peer Mohammed, learned counsel for the petitioner.

Post the case on 20.06.2018.



MEMBER (T)



MEMBER (J)